

**THE HIGH COURT OF ORISSA, CUTTACK**

**N O T I C E**

**As directed, it is hereby informed that the following  
Vacation Benches will function through Video Conferencing  
mode during the ensuing Summer Vacation, 2021.**

**1<sup>st</sup> Week of Vacation**

<b>03.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Mr. Justice B.P. Routray	11.00 A.M.
Hon'ble Mr. Justice D. Dash	11.00 A.M.
Hon'ble Mr. Justice K.R. Mohapatra	11.00 A.M.
Hon'ble Mr. Justice S.K. Panigrahi	11.00 A.M.
<b>05.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Mr. Justice B.P. Routray	11.00 A.M.
Hon'ble Mr. Justice S.K. Sahoo	11.00 A.M.
Hon'ble Mr. Justice K.R. Mohapatra	11.00 A.M.
Hon'ble Mr. Justice S.K. Panigrahi	11.00 A.M.
<b>07.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Mr. Justice B.P. Routray	11.00 A.M.
Hon'ble Mr. Justice S.K. Sahoo	11.00 A.M.
Hon'ble Mr. Justice K.R. Mohapatra	11.00 A.M.
Hon'ble Mr. Justice S.K. Panigrahi	11.00 A.M.

**2<sup>nd</sup> Week of Vacation**

<b>10.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Mr. Justice K.R. Mohapatra	11.00 A.M.
Hon'ble Mr. Justice B. Mohanty	11.00 A.M.
Hon'ble Mr. Justice B. Rath	11.00 A.M.
<b>12.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Mr. Justice K.R. Mohapatra	11.00 A.M.
Hon'ble Mr. Justice B. Mohanty	11.00 A.M.
Hon'ble Mr. Justice B. Rath	11.00 A.M.

**3<sup>rd</sup> Week of Vacation**

<b>17.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble Mr. Justice S.K. Mishra Hon'ble Mr. Justice K.R. Mohapatra	11.00 A.M.
Hon'ble Mr. Justice D. Dash Hon'ble Mr. Justice B. Rath	11.00 A.M.
<b>21.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble Mr. Justice S.K. Mishra Hon'ble Mr. Justice K.R. Mohapatra	11.00 A.M.
Hon'ble Mr. Justice D. Dash Hon'ble Mr. Justice B. Rath	11.00 A.M.

**4<sup>th</sup> Week of Vacation**

<b>24.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Miss Justice S. Ratho	11.00 A.M.
Hon'ble Mr. Justice S.K. Sahoo Hon'ble Mr. Justice B.P. Routray	11.00 A.M.
<b>28.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Miss Justice S. Ratho	11.00 A.M.
Hon'ble Mr. Justice S.K. Sahoo Hon'ble Mr. Justice B.P. Routray	11.00 A.M.

**5<sup>th</sup> Week of Vacation**

<b>31.05.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Miss Justice S. Ratho	11.00 A.M.
Hon'ble Mr. Justice S.K. Sahoo Hon'ble Mr. Justice B.P. Routray	11.00 A.M.
<b>04.06.2021</b>	
<b>Name(s) of Hon'ble Judges</b>	<b>Time of sitting</b>
Hon'ble The Chief Justice Hon'ble Miss Justice S. Ratho	11.00 A.M.
Hon'ble Mr. Justice S.K. Sahoo Hon'ble Mr. Justice B.P. Routray	11.00 A.M.

**All the urgent Civil, Criminal and Company Act matters which can not await till reopening of the Court may be filed between 11.00 A.M. to 12.00 Noon on the working days in the drop box (kept near the counters of the Copying Section).**

**Only the cases involving urgency, which can not await till reopening of the Court shall be listed before the Vacation Benches.**

**Writ and Civil matters as well as Criminal matters (other than Bail Applications U/s.438 & 439 Cr.P.C.) filed from 26.04.2021 onwards, except where special urgency is shown, will be listed. Unlisted/Fresh Bail Applications U/s.438 & 439 Cr.P.C. shall be listed chronologically irrespective of date of filing.**

**For listing of urgent cases, mention memos may be filed in the drop box (kept near the counters of the Copying Section) between 11.00 A.M. to 12.00 Noon one day before the sitting of the Vacation Benches. Where oral mentioning is felt necessary mentioning can be done before the Deputy Registrar(Judicial) through Video Conferencing between 11.00 A.M. to 12.00 Noon one day before the sitting of the Vacation Benches at the following link:**

<https://meet.jit.si/ohcdrmention>

**The matters adjourned to the dates from 03.05.2021 to 21.05.2021 will be listed during the Vacation subject to availability of Benches, or else, those matters will be re-notified from 07.06.2021 onwards. The re-notified dates will be displayed in the website of the Court.**

**THE HIGH COURT OF ORISSA,  
CUTTACK  
THE 30TH APRIL, 2021.**

**BY ORDER,  
Sd/ S.K.MISHRA  
30/04/2021  
REGISTRAR (JUDICIAL)**